

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**(Civil Miscellaneous Appellate Jurisdiction)**  
**M.A. No. 107 of 2011**

.....

Union of India through the General Manager, South Eastern Railway, Kolkata	....	.....	<b>Appellant</b>
<b>Versus</b>			
Sri Narsing Prasad Ravidas	....	.....	<b>Respondent</b>

**CORAM: HON'BLE MR. JUSTICE KAILASH PRASAD DEO**  
**(Through : Video Conferencing)**

For the Appellant	.....	: None.
For the Respondent		: Mr. Ashish Kumar, Advocate.

**14/07.07.2020.**

Let the case go out of my list to be placed before appropriate Bench  
after taking necessary permission from Hon'ble the Chief Justice.

**(Kailash Prasad Deo, J.)**

Sunil-Jay/-